Title: Regarding non-execution of the search warrant against the cricketer by the Income Tax authorities in connection with match fixing case.

श्री रामजीलाल सुमन : अध्यक्ष महोद्य, हम लोगों ने जो नोटि्स दि्ये हैं, उनका क्या हुआ?

अध्यक्ष महोद्य : मैंने श्री राशि्द अल्वी को बुलाया है।

श्री राशि्द अल्वी (अमरोहा) : मैं सरकार की तवज्जह देश के एक बहुत इम्पोर्टेंट मामले की तरफ दिलाना चाहता हूं। â€¦(व्यवधान)

MR. SPEAKER: It is coming one by one.

श्री राशि्द अल्वी : पिछले कई महीनों से मैच फिक्सिंग इस देश के अखबारों के पहले सफे पर छपता रहा है। अभी सरकार ने बहुत सारे क्रिकेटर्स पर इन्कम टैक्स और सी.बी.आई. ने मिलकर रेड्स कि्ये हैं।

हैरतअंगेज हद तक सौ-सौ करोड़ रुपए की एफ.डी. उनके घरों से बरामद हुई हैं। इस देश की नई जैनरेशन की सेंटीमेंट्स इन मैचेज़ से हमेशा जुड़ी रही हैं। जब भी दुनि्या के कि्सी मुल्क में हमारी टीम खेलती है, इस देश का बड़ा हि्स्सा नमाज पढ़ता है, मंदिरों में जाता है और दुआ करता है अपनी टीम के जीतने की, लेकिन यह इस देश की बदकि्स्मती है कि यह कांड हुआ। संसदीय कार्य मंत्री जी यहां बैठे हुए हैं। मैं उनसे पूछना चाहूंगा, मेरी इत्तला के मुताबि्क एक क्रिकेटर के घर पर इनकम टैक्स आफि्सर्स रेड करना चाहते थे, सर्च वारंट इश्यू हो गया था, ऐसा कभी नहीं हुआ कि सर्च वारंट एक्ज़ीक्यूट न हुआ हो।

It is for the first time that search warrant was not executed under the influence of the President of one of the allies of this Government. ...(*Interruptions*)

SHRI SOMNATH CHATTERJEE : From the Defence Minister's house.

SHRI RASHID ALVI : From the Defence Minister's house.

डिफेंस मिनि्स्टर के घर में प्रैस कांफ्रेंस की गई।â€¦(व्यवधान)

श्री रघुनाथ झा (गोपालगंज) : ये आरोप लगा रहे हैं, ऐसा नहीं हुआ।

श्री राशि्द अल्वी : मैं आपसे नहीं पूछ रहा हूं।â€¦(व्यवधान) This is not the proper way. ...(*Interruptions*)

MR. SPEAKER: Shri Raghunath Jha, please take your seat.

...(*Interruptions*)

SHRI RASHID ALVI : It is not the proper way. ...(*Interruptions*)

MR. SPEAKER: Shri Raghunath Jha, please take your seat.

...(*Interruptions*)

अध्यक्ष महोद्य : आप बैठ जाएं।

श्री रघुनाथ झा : बैठ जाऊंगा, लेकिन ये सही नहीं कह रहे हैं। ये क्या दूध के धुले हुए हैं ? ये इस सदन के सद्स्य के ऊपर आरोप लगा रहे हैंâ€¦(व्यवधान)

अध्यक्ष महोद्य : आप बैठ जाएं। इसका जवाब सरकार देगी, आप नहीं।

श्री रघुनाथ झा : ये सदन के सद्स्य पर इल्जाम लगा रहे हैं। हम भी मायावती जी पर हमला बोलेंगे।â€¦(व्यवधान)

श्री राशि्द अल्वी : हम धमकि्यों में नहीं आने वालेâ€¦(व्यवधान)

MR. SPEAKER: Shri Basu Deb Acharia, Shri Villas Muttemwar, Dr. Raghuvansh Prasad Singh, Shri Priya Ranjan Dasmunsi can also associate with Shri Rashid Alvi on the same subject.

...(*Interruptions*)

SHRI RASHID ALVI: Sir, let me complete. ...(*Interruptions*)

SHRI SOMNATH CHATTERJEE (Bolpur): This is a very serious matter that the President of one of the parties in the Government has threatened the Ministers' of this Government and forced stoppage of the investigation. I am not saying that any particular cricketer is guilty or not. I am not in a position to say that. But the question of propriety and the Government's functioning are involved. How can, from the house of a Minister of the Government, the income tax authorities be stopped and threatened? The President of the party said that it is `my Government and I will not allow this to happen'. They cannot behave in this manner. Even officers have been threatened. They have been asked to withdraw. I would like to know whether laws would apply differently to different people.

...(*Interruptions*) Is this the way this country will be run? ...(*Interruptions*)

श्री अशोक प्रधान (खुर्जा) : ये असत्य कह रहे हैंâ€¦(व्यवधान)

श्रीमती फूलन देवी (मिर्जापुर) : हमें भी मौका दें।

अध्यक्ष महोदय : आपको बाद में मौका दूंगा।

â€¦(व्यवधान)

MR. SPEAKER: Shri Sudip Bandyopadhyay.

...(*Interruptions*)

SHRI RASHID ALVI : Let me complete first, Sirâ€¦...(*Interruptions*)

SHRI BASU DEB ACHARIA (BANKURA): Sir, I have also given a noticeâ€¦...(*Interruptions*)

MR. SPEAKER: You can also associate yourself with Shri Rashid Alvi because there are six or seven Members who have given notice on the same subject. That was the decision taken in the Business Advisory Committee's meeting yesterday. Now I have called Shri Sudip Bandyopadhyay.

...(*Interruptions*)

SHRI RASHID ALVI : Sir, let me complete first. They have been disturbing me and you are not allowing me to speak. This is not proper, Sir.

MR. SPEAKER: Please take your seat. You have taken more than five minutes. There are other Members also to speak.

...(*Interruptions*)

श्री रघुनाथ झा : अध्यक्ष महोदय, आपके चैम्बर में बात होती है कि एक विाय पर एक ही आदमी बोलेगा।...(व्यवधान)

SHRI RASHID ALVI: Sir, it is a very serious matter. Let me complete. ये लोग शोर मचाएंगे और क्या आप हमें बोलने नहीं देंगे?...(व्यवधान)

MR. SPEAKER: This will not go on record. I have called Shri Bandyopadhyay.

*(Interruptions)**

*SH*RI BASU DEB ACHARIA: Sir, I have also given a notice to raise an important matter....(*Interruptions*)

* Not Recorded.

MR. SPEAKER: You are on a different point. I will call you later.

...(*Interruptions*)

MR. SPEAKER: I will call you later, not now please.

...(*Interruptions*)

MR. SPEAKER: If you are on a different point, I will call you later, not now.

...(*Interruptions*)

श्री राशिद अल्वी : सर, मुझे तो कम्पलीट करने दीजिए।...(व्यवधान)

SHRI BASU DEB ACHARIA : You allow me just now, Sir because...(*Interruptions*)

MR. SPEAKER: Now Shri Basu Deb Acharia.

...(*Interruptions*)

SHRI SUDIP BANDYOPADHYAY : Sir, this is the state of affairs in West Bengal....(*Interruptions*)

MR. SPEAKER: Hon. Members, if you behave like this, it will be very difficult to run the House. I am telling you frankly. The entire nation is watching us. How we are behaving in the House, the entire country is watching. You are not bothered about anything. What is this? How can I accommodate all the Members at a time? Now nothing should go on record except what Shri Acharia says.

(Interruptions) *

SHRI BASU DEB ACHARIA : Mr. Speaker, Sir, though the Income-tax officials went to the house of the President of the Samata Party ...(*Interruptions*)

MR. SPEAKER : I have called Shri Basu Deb Acharia.

SHRI BASU DEB ACHARIA : The Income-tax officials were asked to come back and not to go ahead with the raid. ...(*Interruptions*) Who issued that order as to not to raid the house of the President of the Samata Party? This sort of a thing has never happened in our country. ...(*Interruptions*)

* Not Recorded.

MR. SPEAKER : Nothing should go on record except what Shri Basu Deb Acharia is saying.

*(Interruptions)**

SHRI BASU DEB ACHARIA : Sir, the residence of the Defence Minister has been used or rather mis-used for making the press statement by the President of the Samata Party. She has rather threatened the Minister of State for Finance Shri Dhananjay Kumar and the Minister of Sports Shri Sukh Dev Singh Dhindsa and she made a statement that these two Ministers are interfering in the inquiry which is being conducted in regard to the match-fixing. ...(*Interruptions*)

Sir, I want to know from the Government as to what is the stand of the Government. We want a statement from the Government in this regard. The Government should clarify its position. ...(*Interruptions*)

SHRI RASHID ALVI : Sir, this is not the proper way. ...(*Interruptions*) Please let me complete my point. ...(*Interruptions*)